

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1967/2018  
M.A. No. 2208/2018

New Delhi, this the 17<sup>th</sup> day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Sh.Bhupender Khatri,  
Group Instructor,  
Age 52 years,  
S/o Late Sh.Shiv Lal Khatri  
R/o D-701, Pragya Apartment,  
Plot No. 1B, Sector-2, Dwarka,  
Delhi-110075.
2. Sh. Satpal Singh Malik,  
Craft Instructor,  
Age 50 years,  
S/o Sh.Dil Bag Singh,  
R/o 1060/1, Near Gandhi Ashram,  
Pana Paposian Narela,  
Delhi.
3. Sh. Satish Kumar Khatri,  
Craft Instructor,  
Age 48 years,  
S/o Sh. Virender Singh,  
R/o KH.No.36/21, Saboli Road,  
Rajiv Colony, Narela,  
Delhi-110040.
4. Sh. Ish Kumar,  
Craft Instructor,  
Age 43 years,  
S/o Sh. Shribhagwan,  
R/o H-3/77, Sector18, Rohini,  
Delhi-110089.
5. Sh. Ajay Kumar Vats,  
Craft Instructor,  
Age 46 years,  
S/o Sh.Sushil Rattan Vats,  
R/o KP-308, Maurya Enclave,  
Pitam Pura, Delhi-110034.

6. Sh. Sanjay Prakash,  
Craft Instructor,  
Age 45 years,  
S/o Sh.Babu Lala,  
R/o H.No.10, Khasra No.139/102,  
A-1 Block, Gali No.8,  
Bangali Colony, Gurudwara,  
West Sant Nagar, Burari,  
Delhi-110084.
7. Sh.Narender Kumar,  
Craft Instructor,  
Age 46 years,  
S/o Sh. Surat Singh,  
R/o H.No.456, Bank Wali Gali,  
Saini Mohilla, Village Jaunti,  
Jaunti, Delhi-110081.
8. Sh. Kamal Kumar,  
Craft Instructor,  
Age 47 years,  
S/o Late Sh.Ved Prakash,  
R/o H.No.5/570, Chhota Halwai Hatta,  
Dewi Wara, Sonipat, Haryana.
9. Sh.Mukesh Kumar Sharma,  
Craft Instructor,  
Age 51 years,  
S/o Sh.Jai Kishan Sharma,  
R/o C-9, Pink Apartment,  
Sector-13, Rohini, Delhi.
10. Sh.Jagjit Singh,  
Craft Instructor,  
Age 46 years,  
S/o Sh.Jai Karan,  
R/o H.No.785, Sector-7,  
Bahadurgarh, HARYANA-124507.
11. Sh.Sanjay Grover,  
Craft Instructor,  
Age 46 years,  
S/o Sh.Nanak Chand Grover,  
R/o C-7/125, Sector-5, Rohini, Delhi.

12. Sh. Manoj Kumar,  
Craft Instructor,  
Age 47 years,  
S/o Sh. Ramji Lal,  
R/o 82C, PO Madangir,  
Dr. Ambedkar Nagar,  
New Delhi-110062.
13. Sh. Yogesh Kumar Rana,  
Craft Instructor,  
Age 44 years,  
S/o Sh. Rajpal Singh Rana,  
R/o 7, Type-III,  
G.B. Pant Polytechnic Staff Qtrs.  
Okhla, New Delhi-110020.
14. Sh. Ajay Saini,  
Craft Instructor,  
Age 45 years,  
S/o Sh. D.S. Saini,  
R/o RZ-34-4-A/1, Raj Nagar Part-1,  
Palam Colony,  
New Delhi-110077.
15. Sh. Khem Chand,  
Craft Instructor,  
Age 51 years,  
S/o Sh. Harchand,  
R/o 337/28, Kumhar Prajapati Mohalla,  
Tuglakabad Village,  
New Delhi-110044.
16. Sh. Omveer Singh.  
Craft Instructor,  
Age 57 years,  
S/o Sh. Brijbhan Singh,  
R/o 17/3, Type-III,  
G.B. Pant Polytechnic Staff Qtrs.  
Okhla, New Delhi-110020.
17. Sh. Narendra Kumar Srivastava,  
Craft Instructor,  
Age 54 years,  
S/o Sh. Ram Chandra Lal,

R/o F-19, Type-III,  
G.B.Pant Polytechnic Staff Qtrs.  
Okhla, New Delhi-110020.

18. Sh. Raj Pal Yadav,  
Craft Instructor,  
Age 38 years,  
S/o Sh. Satpal Yadav,  
R/o WZ-519, Madipur Village,  
New Delhi-110063.
19. Sh. Vijender Kumar,  
Craft Instructor,  
Age 46 years,  
S/o Sh. Vijay Pal Bhardwaj,  
R/o E-2/3/36, Sector-15, Rohini,  
New Delhi-110089.
20. Sh. N.C. Pant,  
Craft Instructor,  
Age 54 years,  
S/o Sh. D.D. Pant,  
R/o 14/3, Type-III,  
G.B. Pant Polytechnic Staff Qtrs.  
Okhla, New Delhi-110020.
21. Ms. Mini Sharma,  
Vice Principal,  
Age 56 years,  
D/o Sh. Baldev Raj,  
R/o SD-160, Tower Apartment,  
Pitam Pura, Delhi.
22. Sh. Barhamdutt,  
Craft Instructor,  
Age 50 years,  
S/o Late Sh. Ram Mehar Yadav,  
R/o Village Balour, PO Bahadur Garh,  
Distt. Jhajjar, Haryana-124507.
23. Sh. Veer Singh,  
Craft Instructor,  
Age 49 years,  
S/o Sh. Kirori Mal,

R/o BG-8D, DDA Flats, Munirka,  
New Delhi-110067.

... Applicants

(By Advocate : Mrs. Rashmi Chopra)

Versus

1. Govt. of N.C.T. of Delhi,  
Through its Chief Secretary,  
I.P. Estate, Delhi.
2. Principal Secretary,  
Department of Training and  
Technical Education,  
Muni Maya Ram Marg,  
Pitampura, Delhi-110088.
3. Principal Secretary,  
Department of Finance,  
Govt. of NCT of Delhi,  
4<sup>th</sup> Level, A-Wing,  
Delhi Secretariat, I.P. Estate, New Delhi.
4. Secretary,  
Ministry of Home Affairs,  
10, Janpath Road, North Block  
Central Secretariat,  
Janpath Road Area,  
Motilal Nehru Marg Area,  
New Delhi-110001.
5. Principal Secretary,  
Department of Services,  
7<sup>th</sup> Level, 'B' Wing,  
Delhi Secretariat, I.P. Estate,  
New Delhi. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 2208/2018 filed for joining together is allowed.

3. The applicants, who are working as Craft Instructors under the 2<sup>nd</sup> respondent – Department of Training and Technical Education, Govt. of NCT of Delhi, filed the O.A. seeking the following relief(s):

- “(a) to quash and set aside the Order No. F. 32(35)/CC/Trg.Admn./2018/287 dated 11.04.2018;
- (b) to implement the recommendation of Directorate General of Training, Ministry of Skill Development & Entrepreneurship (MSDE), dated 07.01.2016 for implementation of initial Grade pay of Rs.4600/- to the Craft Instructor and to maintaining the pay parity accordingly in a time bound mandate of 3 months from the date of receipt of the order to be passed by this Ld. Tribunal;
- (c) to provide pay parity and to fix the initial grade pay of the Applicants at Rs.4600/- under the Career Progression Scheme for Instructors of ITI w.e.f. 07.01.2016;
- (d) to grant the relief as claimed alongwith consequential benefit of arrears with interest 07.01.2016;
- (e) grant all consequential benefit(s) to the Applicants which thy are entitled in law and pass such other or further order(s) as may be deemed fit and proper in facts and circumstances of the present case.”

4. The learned counsel for the applicants, while drawing our attention to Annexure A-1 dated 11.04.2018, more particularly to para No.7, submits that the 2<sup>nd</sup> respondent is the Authority who has to take a final view on the claim of the applicants and, hence, the applicants would be satisfied if a direction is issued to the 2<sup>nd</sup> respondent to pass a final order, if necessary after obtaining opinion from various other departments, within a fixed timeframe.

5. Para 7 of the Annexure A-1 dated 11.04.2018 reads as under:

“With reference to guidelines dated 07.01.2016 issued by Directorate General of Training, Ministry of Skill Development & Entrepreneurship (MSDE), Govt. of India, the Department of Training and Technical Education (DTTE) Govt. of NCT of Delhi has again initiated the matter of career progression in respect of instructors and sent the matter to Services Department, Govt. of NCT of Delhi for their opinion. As soon as the Department (DTTE) receives the opinion of the Services Department GNCTD the matter will be processed accordingly. However the competent authority in this matter is Ministry of Finance, Govt. of India through Ministry of Home Affairs, Govt. of India. Thus, after obtaining the comments from Services Department, GNCTD, the matter would be processed further.”

6. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the 2<sup>nd</sup> respondent to take a final view on the claim of the applicants, after taking the opinion from any other departments, in accordance with law, within a reasonable period but not beyond six months from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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